

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos.17 of 2011, 18 of 2011 &
19 of 2011**

Dated: 6th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tata Power Co. Ltd.	Appellant (s)
	Versus	
M.E.R.C.	Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur and Poonam Varma.

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

ORDER

Heard learned counsel for the parties. Post the matter for further hearing on 15th February, 2012.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Ss/rkt